

F.No.01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 12.02.2018

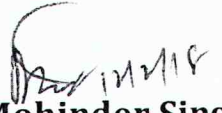
ORDER NO. 23 of 2018

Hon'ble President is pleased to partially modify the roster order **20 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 13.2.2018 and 15.2.2018 at 10.30 p.m. Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear Antidumping matters.

On these days the original benches as notified vide roster order no. 20 of 2018 will resume after the Anti-Dumping matters are over.

By Order


(Mohinder Singh)
Deputy Registrar

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Dy. Registrar